1	2	3	4	5
Southern	24269	1.00	8096	63
South Central	99456	1.67	167	20
South Eastern	7322	0.47	54	18
South East Central	226	0.28	0	14
South Western	233	0.40	1231	42
Western	18757	1,52	330	102
West Central	12550	0.47	39	29

Joint venture between Railway and Autokast Ltd.

1225. DR. T.N. SEEMA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether a proposal for formation of a Joint Venture company between Indian Railways and Autokast Limited, Alappuzha, a Government of Kerala undertaking is pending with the Railway Board for approval;
 - (b) if so, the reasons for delay in giving approval for the venture; and
 - (c) whether Government would take necessary steps to approve the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (c) A memorandum of Understanding (MOU) had been signed between Ministry of Railways and Government of Kerala on 28-06-2008 for setting up a Joint Venture Company of Railway coach and wagon components by utilizing the assets of Steel Fabrication Unit (SFU) and M/s Autokast at Cherthala, Alappuzha District, Kerala. However, In view of technological up-gradation, RITES is being asked to suggest an alternative business plan for viable manufacture of components that will be needed by the Railways in the future. Only after the receipt of report of RITES and firming up the business plan, any further decision regarding the project can be taken.

Development of dedicated rail corridor

1226. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state whether Government is considering the proposal of development of dedicated Rail Corridor of

Meramandali-Anugul- Talcher-Chhendipada, which is to be connected with 57 members of industries based on coal, integrated steel plant and power generating unit, generating of rail traffic of 113 MTPA?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): No, Sir.

Rail projects in Orissa

1227. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state by when Government will consider the sanction of projects, namely, Rupsa-Burhamara to Chakulia, Nuapada Gunapur B.G. Rail link to Theravadi (79 KM), Bansapani-Barbit rail link (79 KM) and Bansapani Barsuan (52 KM)?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): Rupsa-Buramara is an existing broad gauge line. Buramara to Chakulia (50 km) has been sanctioned.

At present, rail link projects for Gunupur-Theruvali, Banspani-Barbil and Barsuan-Banspani have not been sanctioned.

Construction of rail over bridges in Gujarat

1228. SHRI NATUJI HALAJI THAKOR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government is aware of the long pending proposals for construction of more than 18 Railway over Bridges (RoBs) at busy level crossings in major cities of Gujarat, particularly at Ahmedabad, Rajkot, Surat, Bharuch and Vadodara;
- (b) whether representations have been made from time to time in this context but no action has been taken so far by the railway administration;
- (c) the present status of these RoBs and whether action will be taken by Government for construction of these 18 RoBs; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) There are only three proposals, received from Road Authority of Gujrat on cost sharing basis for construction of Rail Over-Bridge (ROB), pending for sanction in railways works programme. Details are as under: